

- (iii) Restrict the supply of subsidized LPG cylinders to each consumer to 9 cylinders (of 14.2 Kg.) per annum.

**Viability of Jagdishpur-Haldia pipeline**

1985. SHRI SHYAMAL CHAKRABORTY: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that GAIL has declared that the proposed Jagdishpur-Haldia pipeline is unviable and has kept its laying up job on hold; and

(b) if so, the reasons therefor and the steps proposed to solve the problem?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI PANABAKA LAKSHMI): (a) and (b) No, Sir. However, GAIL has proposed to commence laying of Jagdishpur-Haldia Pipeline (JHPL) after execution of agreements with fertilizer units considered for revival en-route this pipeline.

**APM gas for transportation sector**

1986. SHRI DILIPBHAI PANDYA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that in Delhi and Mumbai, natural gas at Administered Price Mechanism (APM) rate is allocated for providing CNG in the transportation sector;

(b) whether the State Government of Gujarat has requested Government for allocation of APM or KG D-6 gas for the transportation sector in the State;

(c) whether the Hon'ble High Court of Gujarat has directed the Central Government to allot gas to Gujarat City Gas Distribution (CGD) companies at the same rate at which it is supplied to Mumbai and Delhi; and

(d) if so, the response of Government on the request of the State Government of Gujarat?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI PANABAKA LAKSHMI): (a) Yes, Sir. 2.7 MMSCMD of APM natural gas has been allocated to Indraprastha Gas Limited for Compressed